NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/893/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: D. RAMJEE

NAME OF THE RESPONDENT(S)

: ARUNA HOTELS LIMITED

UNDER SECTION

: 9 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C. V. MOHAN KUMAR

2) H/s. SAKTHIVEL of D'REVATHI KARTHICK. Counsel for Respondent

ORDER

Counsel for both the parties present. Counsel for the respondent has filed counter and copy of which has been provided to the other side. The counsel for the respondent prayed to file additional counter that may be filed within two days by providing copy of the same to the other side. The other side, if need be, file reply to the same within another two days. 12.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)